

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-3082**  
ANSWERED ON – 23.03.2021

**GST COUNCIL MEETING AGENDA**

**3082 Shri B. Lingaiah Yadav:**

Will the Minister of **Finance** be pleased to state:

- (a) whether Goods and Services Tax (GST) Council meeting is likely to take up rationalising tax rates and merger of multiple slabs to bring them close to being revenue-neutral and make the indirect tax regime simpler as discussed in the 15th Finance Commission; and  
(b) if so, the details thereof and present status in this regard?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ANURAG SINGH THAKUR)

(a) and (b): GST Council has had extensive discussions on these issues of rationalization of tax rates and slabs in previous meetings. The Council may, as and when it considers appropriate, in its future meetings, take up these issues for further discussion and making recommendations.

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